NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.201/ BB/2017	-	Await report from ROC	252(3)	Kanoe Softwares Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rakesh H. M 9986150044

Petitioner H.M.C.L.est Kanoe September Ltd

ORDER

PCS for Petitioner is present. Heard him. List it for orders on 05.03.2018.

Member (T)

Member (J)